

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 6.7.2015

CP No.83/2013 (OA No.516/2012) with MA
No.291/00349/2014

Mr.C.B.Sharma, Counsel for the applicant.

Mr.V.D.Sharma, Counsel for respondents No.1 & 5.

Mr. Mukesh Agarwal, Counsel for respondents No.2 to 4.

Heard the Ld. Counsel for parties.

The Ld. Counsel for respondents submits that the compliance to the order of this Tribunal in OA No.516/2012 has been made.

In view of submissions made by the respondents, the Contempt Petition has become infructuous. The C.P. is dismissed. Notices to the C.P. issued are discharged.

(Mrs.Ranjana Chowdhary)
Member (A)

(Justice Harun-Ul-Rashid)
Member (J)

| *Adm/*